5479

संख्या १४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) क्या पेकिंग रेडियो के हिन्दी प्रसारणों के सम्बन्ध में कोई पूछ-ताछ की गई है;
- (ख) यदि हां, तो उसका क्या फल हुआः;
- (ग) क्या चीन सरकार की समाचार एवं सूचना सेवाग्रों में कोई भारतीय राष्ट्रजन कार्य कर रहे हैं; ग्रीर
- (घ) यदि हां, तो उनकी संख्या ग्रौर नाम क्या-क्या हैं ?

सूचना श्रीर प्रतारण मंत्रालय में उपमंत्री (श्री शाम नाथ) : (क) जी, हां।

- (ख) उपलब्ध जानकारी के प्रनुसार, पेकिंग रेडियो में काम कर रहे जिन हिन्दी ग्रनाउन्सरों का पता है, उनमें से कोई भी भारतीय नहीं है; वे लोग चीनी हैं, जो पहले भारत में रह चुके हैं।
- (ग) स्रीर (घ). उपलब्ध जानकारी यह है कि स्रब ऐसे जो भारतीय वहां हैं, बे कोई श्री पीर्को शर्मा स्रीर उनकी पत्नी हैं।

Transport Targets for Third Plan

- 921-A. Dr. L. M. Singhyl: Will the Minister of Planning be pleased to state:
- (a) whether transport targets of the Third Five Year Plan have been substantially revised or are in the process of revision; and
 - (b) if so, the details thereof?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman); (a) and (b). The transport targets in the Third Five Year Plan have not been modified. However, the following steps have been taken to streng-

then the transport programmes in the Plan:—

- (i) An additional allocation of Rs. 145 crores has been made for the railways—Rs. 120 crores for works and rolling stock relating to the movement of coal, Rs. 10 crores for line capacity works required to meet the increase in the target for movement of general goods, and Rs. 15 crores for works for facilitating movements of coal in the early part of the Fourth Plan.
- (ii) A programme estimated to cost Rs, 20 crores for development of roads has been accepted with a view to facilitating movement of coal by road and road-cum-river routes.
- (iii) The road programmes have been reviewed in the light of the present emergency and certain additional roads have been taken up for development on an emergent basis.

12 hrs.

OBITUARY REFERENCES

Mr. Speaker: I have to inform the House of the sad demise of four of our friends, namely Pandit Thakur Das Bhargava, Shri J. H. Subbiah, Shri Lakshmi Narayan Sahu and Shri Kuladhar Chaliha.

Pandit Thakur Das Bhargava has been associated with this House for a very long time. He was a member of the Central Legislative Assembly during the years 1926 to 1930 and 1945 to 1947. He was also Member of the Constituent Assembly of India, Provisional Parliament and the First and the Second Lok Sabha during the years 1947 to 1962. During all these years he was an active Member of the House and made useful contributions in many spheres. He took keen interest in the

business of the House particularly in the social, constitutional and legal matters. He was a member of the Panel of Chairmen from 1950 to 1962. He served on a large number of Select and Joint Committees on Bills and other Parliamentary Committees and was Chairman of many of them. His contribution as Chairman of the Committee on Offices of Profit and Committee on Government Assurances was notworthy. He passed away at Hissar on the 13th December, 1962 at the age of 76.

Shri J. H. Subbiah was a Member of the Provisional Parliament during the years 1950 to 1952. He passed away at Hyderabad on the 15th December, 1962, at the age of 54.

Shri Lakshmi Narayan Sahu was a Member of the Constituent Assembly of India during the years 1946 to 1950. He passed away at Cuttack on the 18th January, 1963, at the age of 74.

Shri Kuladhar Chaliha was a Member of the Central Legislative Assembly during the years 1936-46 and of the Constituent Assembly of India and Provisional Parliament during the years 1948 to 1952. He passed away at Jorhat on the 19th January, 1962 at the age of 77.

We deeply mourn the loss of these friends and I am sure the House will join me in conveaying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

(The Members then stood in silence for a short while.)

12.03 hrs.

PAPERS LAID ON THE TABLE

PROPOSALS OF CONFERENCE OF SIX NON-ALIGNED NATIONS HELD AT COLOMBO AND CLARIFICATIONS GIVEN BY THE DELEGA-TIONS OF CEYLON, UAR AND GHANA

The Prime Minister and Minister of External Affairs and Minister of

Atomic Energy (Shri Jawaharlal Nehru): I beg to lay on the Table a copy each of the following papers:—

- (i) Proposals of the Conference of six non-aligned Nations held at Colombo between the 10th and 12th December, 1962.
- (ii) Clarifications given by Delegations of Ceylon, United Arab Republic and Ghana in the meetings with the Prime Minister of India and his colleagues on the 12th and 13th January, 1963. [Pleaced in Labrary, see No. LT-664/63].

Shri Hari Vishnu Kamath (Hoshangabad): On a point of information. With regard to these papers laid on the Table today by the Prime Minister you will agree that the Session is well timed, and perhaps, Government contemplate a discussion on proposals, and you also would agree to the suggestion. May I know Government when they will initiate the discussion of these proposals by a formal motion by the Prime Minister? Has it been decided by the Leader of the House?

Mr. Speaker: The discussion will be on the 23rd and the 24th. I think that it would be initiated on the 23rd instant.

Shri Hari Vishnu Kamath: I submit that two days are hardly adequate for a discussion of such an important thing as this

Mr. Speaker: A meeting of the Business Advisory Committee is being convened at 4 P.M. It will decide.

REPORT OF RAILWAY ACCIDENTS COM-MITTEE AND RAILWAY BOARD'S OBSER-VATIONS THEREON

The Deputy Minister in the Ministry of Railways (Shri Shahnawax Khan): On behalf of Shri Swaran Singh, I beg